Annexure – 4

Name of the corporate debtor: Sarv Awas Housing Bhiwadi Private Limited; Date of commencement of CIRP: 15.09.2022; List of creditors as on: 19.05.2023 In accordance with Section 25(2) (e), IBC, 2016

List of related unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| | 1 | SI. No. | |
|-------|---|---|---------------------------|
| Total | | SI. No. Name of creditor | |
| | | Date of receipt | Deta |
| - | | Amount claimed (₹) | Details of claim received |
| | | Amount of claim admitted (₹) | |
| | | Nature of claim | Details o |
| | | Amount covered by guarantee | Details of claim admitted |
| | | Whether related party? | |
| | | % of voting share in CoC | |
| | | Amount of any mutual contingent dues, that claim may beset- | |
| | | Amount of any mutual dues, that may besetoff | |
| | | Amount of claim not admitted | |
| | | Amount of claim Remarks, if under verification any | |
| | ı | Remarks, if any | |

